

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 254 of 2017 (SZ)

Applicant(s)

T. Thangaiya Pandian
52/2, Ramanuja Iyer Street
Old Washermenpet, Chennai

Vs. Respondent(s)

Tamilnadu Pollution Control Board
Rep by its Chairman, 76, Anna Salai,
Guindy, Chennai and 5 others.

Legal Practitioners for Applicant(s)

M/s G. Stanley Hebzon Singh

Legal practitioners for respondent(s)

M/s H. Yasmeen Ali for R1
M/s Surya Prakash for R2
M/s Gokul Krishnan for R5

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| Note of the Registry | Orders of the Registrar |
| Order No. | <p>Date: 02.01.2019</p> <p>Applicant & counsel not present. No representation for respondents. Private notice also not sent. For appearance of both and private notice to R6 and reply of respondents call on 28.01.2019.</p> <p>(Tmt. Meena Satheesh) Registrar</p> |